

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 38064/2024

(Arising out of impugned final judgment and order dated 13-05-2024 in WRIT-A No. 657/2024 26-07-2024 in CMRA No. 315/2024 passed by the High Court Of Judicature At Allahabad)

UTTAR PRADESH PUBLIC SERVICE COMMISSION & ANR. Petitioner(s)

VERSUS

SHIVAM SINGH & ANR. Respondent(s)

(IA No.242883/2024-CONDONATION OF DELAY IN FILING and IA No.242885/2024-EXEMPTION FROM FILING O.T. and IA No.242887/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

Date : 25-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. PKS Baghel, Sr. Adv.
 Mr. Abhishek Kumar Singh, AOR
 Mr. Abhinav Jaganathan, Adv.
 Ms. Pallavi Singh, Adv.
 Ms. Anamika Yadav, Adv.

For Respondent(s) Mr. V Giri, Sr. Adv.
 Ms. Pragya Parijat Singh, AOR
 Mr. Lakshay Saini, Adv.
 Mr. Rahul Narang, Adv.
 Ms. Rao Vishwaja, Adv.
 Mr. Harshed Sundar, Adv.
 Mr. Nihar Dharmadhikari, Adv.
 Mr. Kaushlendra Vikram, Adv.
 Ms. Shriya Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the petitioner seeks time to place on record documents showing that there are four other candidates apart from the first respondent who have secured 590

marks and all four are senior to the first respondent in age. He also seeks time to place on record the documents showing number of vacancies and number of recommendations made by the petitioner.

We direct the petitioner to implead the High Court of Judicature at Allahabad through its Registrar General as party. We issue notice returnable on 2nd December, 2024.

We make it clear that part of the impugned order by which the first respondent was declared successful is not stayed. Only the other part is stayed subject to the condition that number of vacancies which are available today shall not be filled in.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)